

DIVISION BENCH  
COURT - II

S-15

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/204(KB)2024  
IA(I.B.C)/1423(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> JULY 2024**

IN THE MATTER OF	INDIAN BANK VS MR. PAWAN KUMAR DIDWANIA PERSONAL GUARANTOR OF M/S SOFTEL OVERSEAS PRIVATE LIMITED
UNDER SECTION	SECTION 95(1)

**Appearance (via video conferencing/physically)**

Mr. S. Chakraborty, Adv. ] For RP  
Ms. Shreya Basu, Adv.

Mr. D Chakraborty ] RP

Mr. Santosh Kr. Ray, Adv. ] For FC  
Ms. R. Sanyal, Adv.  
Ms. Zeba Khan, Adv.  
Ms. Muskan Saha, Adv.

**ORDER**

1. Ld. Counsels for the parties present.
2. **IA(I.B.C)/1423(KB)2024:**
  - a) None appears on behalf of the Personal Guarantor.
  - b) Resolution Professional appeared in person submits that report has been shared with the Personal Guarantor.
  - c) Since none turns up on behalf of Personal Guarantor, last chance is given to make objection to the report, if any, failing which appropriate Order would be passed.
  - d) Post this matter on **14.08.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**